

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1175**

TO BE ANSWERED ON THE 27TH JULY, 2022/ SRAVANA 5, 1944 (SAKA)

CONFISCATION OF DRUGS

1175 SHRI RAGHAV CHADHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the quantity of drugs seized as well as destroyed by State police for different kinds of drugs, State-wise, month-wise details thereof;

(b) the total quantity of drugs stored in different State police godowns State-wise/drug-wise details thereof;

(c) number of incidents of pilferage, theft, and recirculation of drugs stored in State police godowns during last five years;

(d) whether any action has been taken on such reports, if so, details thereof; and

(e) quantity of drugs with medicinal value seized by State police and sent to pharmaceutical companies manufacturing alkaloids or other substances since 2019 along with details of companies that received such drugs, State-wise/month-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): Month-wise and State-wise details of seizure and disposal of drugs

by various State Police from March 2019 to December 2021 as reported by

Narcotics Control Bureau (NCB) are available (in english and hindi) at the

following links:-

<https://narcoticsindia.nic.in/ImportantSeizure/seizure-english.pdf>

<https://narcoticsindia.nic.in/ImportantSeizure/seizure-hindi.pdf>

<https://narcoticsindia.nic.in/DisposalofDrugs/disposal-english.pdf>

<https://narcoticsindia.nic.in/DisposalofDrugs/disposal-hindi.pdf>

(b) to (e): The details of such cases are not maintained by Narcotics Control Bureau (NCB) or National Crime Record Bureau (NCRB).
